

Sl. No.	Name	Discipline	State
69.	Gaganjit Singh	Hockey	Punjab
70.	Prabhjot Singh	Hockey	Punjab
71.	Thirumal Valavan	Hockey	Tamil Nadu
72.	Sameer Dad	Hockey	M.P.
73.	Deepak Solanki	Hockey	U.P.
74.	Senthil	Hockey	T.N.
75.	Bipin Fernandez	Hockey	Karnataka
76.	Johnson Xavier	Rowing	Kerala
77.	Surender Singh	Rowing	Haryana
78.	Kasam Khan	Rowing	Rajasthan
79.	Rampal Singh	Rowing	Punjab
80.	Inderpal Singh	Rowing	Punjab
81.	Sarwan Singh	Rowing	Punjab

#### Match fixing in Cricket

774. DR. DASARI NARAYANA RAO:  
SHRI BHAGATRAM MANHAR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the latest position regarding match fixing in cricket;
- (b) whether any action has been taken against any Indian cricketer;

- (c) if so, the details thereof;
- (d) if not, by when the matter is likely to be finalised;
- (e) whether Government have a proposal to take control of the management of the Cricket Control Board till enquiries are completed; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY- OF YOUTH AFFAIRS AND SPORTS (SHRI SYED SHAHNAWAJ HUS-SAIN): (a) to (f) The inquiry into the allegations of match fixing in Cricket was entrusted to Central Bureau of Investigation (CBI) on 1.5.2000. The Inquiry proceedings are still going on. While no time limit has been fixed for inquiry, the CBI has been asked to complete the same at the earliest. Action, as appropriate will be taken on the basis of the report of CBI.

#### **Involvement of Indian Cricketers in match fixing**

775. CHAUDHARY CHUNNI LAL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Indian cricketers are involved in match fixing;
- (b) whether any investigation has been carried out;
- (c) if so, the outcome thereof; and
- (d) if not, the steps the Ministry is proposing to take?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SYED SHAHNAWAJ HUS-SAIN): (a) to (d) The Government has entrusted Inquiry into the issue of Match Fixing in Cricket to Central Bureau of Investigation (CBI). Inquiry proceedings are still going on. The outcome will be known only when CBI submits its report to the Government after completion of the inquiry.